

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.231- CP/8(AHM)2023

ITEM No.232- IA/45(AHM)2024

Proceedings under Section 66 of
Co. Act, 2013

IN THE MATTER OF:

Mahan Industries Limited

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nipun Singhvi, Adv. a.w Mr. Vishal Dave, Adv.
a.w Ms. Sejal Palan, PCS

For the RD

: Mr. Shiv Pal Singh

ORDER

CP/8(AHM)2023

Heard Ld. Counsel for the applicant.

List for further consideration on 22.08.2024

IA/45(AHM)2024

This is an application filed by the applicant to make amendment.

Heard Ld. Counsel for the applicant. RD has submitted no objection.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)